

37

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

20.03.2017

O.A./260/589/2010

SK HABIBUR RAHMAN
-V/S-
D/O POST

ITEM NO:1

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>On being authorized, the orders are pronounced in the Open Court vide separate sheets attached to the record. For the reasons already recorded therein, this O.A. stands dismissed.</p> <p style="text-align: right;">(RAMESH CHANDRA MISRA) MEMBER (A)</p> <p style="text-align: center;">rk</p>